

NON-REPORTABLE

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

REVIEW PETITION (C) NO.106 OF 2012

IN

CIVIL APPEAL NO. 7944 OF 2010

JSW Steel Ltd.
(Formerly M/S J.V.Steel Ltd.)

.....Petitioner(s)

versus

Sandur Manganese & Iron
Ores Ltd.& Ors.

.....Respondent(s)

WITH

REVIEW PETITION (C) NOS.107, 108 OF 2012

IN

CIVIL APPEAL NO. 7944 OF 2010

WITH

REVIEW PETITION (C) NOS. 655-662 OF 2011

IN

CIVIL APPEAL NOS. 7945-7946 & 7948-7953 OF 2010

WITH

REVIEW PETITION (C) NOS. 1642-1645 OF 2011

IN

CIVIL APPEAL NOS. 7955, 7957, 7960 & 7961 OF 2010

ORDER

- 1) All the above review petitions are taken on board.
- 2) On going through the grounds raised in the review petitions and in view of the reasons stated in ***Sandur Manganese & Iron Ores Ltd. vs. State of Karnataka & Others*** 2010 (13) SCC 1, the review petitioners have not made out a case for reviewing our earlier order, consequently, all the review petitions are dismissed.



.....J.
(P. SATHASIVAM)

JUDGMENT
.....J.
(H.L. DATTU)

NEW DELHI;
APRIL 23 , 2013